

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1998
ANSWERED ON 01/08/2023**

RELEASE OF PENDING FUNDS UNDER MGNREGS

1998. ADV. DEAN KURIAKOSE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has noticed the huge pendency of the amount to be released towards the material cost expenditure of projects under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);**
- (b) if so, the details of the amount pending as on date, State-wise;**
- (c) whether the Government is aware of the huge amount pending towards paying the wages of workers under MGNREGS;**
- (d) if so, the details of the total amount pending to be paid to workers for work done, State-wise; and**
- (e) whether the Government proposes to release the pending funds to the States under the MGNREGS within the next three months and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) to (e): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. Under Mahatma Gandhi NREGS, State/UT furnish funds release proposals to the Government of India. The Ministry releases funds periodically in two tranches with each tranche consisting of one or more installments, keeping in view the “agreed to” Labour Budget, demand for works, opening balance, pace of utilization of funds, pending liabilities, overall performance and subject to submission of relevant documents by the States/UTs.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 26.07.2023 are given at Annexure-I.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2023-24 (as on 26.07.2023) are given at Annexure-II.

Annexure-I referred in reply to parts (a) to (e) of Lok Sabha Unstarred Question No. 1998 dated 01.08.2023.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 26.07.2023.

Sl. No.	State/UT	Wage liability (Rs. in crore)
1	Andhra Pradesh	950
2	Arunachal Pradesh	0
3	Assam	258
4	Bihar	669
5	Chhattisgarh	48
6	Goa	0.40
7	Gujarat	0
8	Haryana	0
9	Himachal Pradesh	0
10	Jammu & Kashmir	0
11	Jharkhand	32
12	Karnataka	195
13	Kerala	0
14	Ladakh	0.54
15	Madhya Pradesh	0
16	Maharashtra	0
17	Manipur	0
18	Meghalaya	11
19	Mizoram	3
20	Nagaland	123
21	Odisha	261
22	Punjab	0
23	Rajasthan	979
24	Sikkim	0
25	Tamil Nadu	0
26	Telangana	0
27	Tripura	12
28	Uttar Pradesh	34
29	Uttarakhand	12
30	Andaman & Nicobar	0
31	Lakshadweep	0
32	Puducherry	11
33	Dadra & Nagar Haveli & Daman & Diu	0.00
34	West Bengal	2,770
	Total	6,366

Annexure-II referred in reply to parts (a) to (e) of Lok Sabha Unstarred Question No. 1998 dated 01.08.2023.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2023-24 (as on 26.07.2023)

Sl. No.	State/UT	Material liability (Rs. In crore)
1	Andhra Pradesh	40
2	Arunachal Pradesh	15
3	Assam	20
4	Bihar	54
5	Chhattisgarh	108
6	Goa	0
7	Gujarat	145
8	Haryana	13
9	Himachal Pradesh	54
10	Jammu & Kashmir	2
11	Jharkhand	63
12	Karnataka	634
13	Kerala	81
14	Ladakh	0
15	Madhya Pradesh	330
16	Maharashtra	158
17	Manipur	9
18	Meghalaya	24
19	Mizoram	1
20	Nagaland	48
21	Odisha	214
22	Punjab	31
23	Rajasthan	120
24	Sikkim	8
25	Tamil Nadu	125
26	Telangana	296
27	Tripura	59
28	Uttar Pradesh	777
29	Uttarakhand	21
30	Andaman & Nicobar	0.32
31	Lakshadweep	0
32	Puducherry	0
33	Dadra & Nagar Haveli & Daman & Diu	0.35
34	West Bengal	2813
	Total	6,266
